

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 219
(IB)-1744(ND)2019
IA/4986/2020

IN THE MATTER OF:

M/s. Syndicate Bank

...

Applicant/Petitioner

Versus

M/s. Bulland Buildtech Pvt. Ltd.

...

Respondent

Under Section: 7 of IBC, 2016

Order delivered on 02.02.2021


CORAM:

**SHRI ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

ORDER

Renotify on 05.02.2021.


(T.S SINGH)
COURT OFFICER